

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/773/2019

HYDERABAD, this the 19th day of February, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

V.G. Satish Pasumarthi,
S/o. P.R.K. Prasad,
Aged about 30 years,
Occ: Indian Police Service Gr. A,
(under Movement Orders to Sikkim),
R/o. Hyderabad.

...Applicant

(By Advocate : Sri Siva)

Vs.

1. Union of India rep. by
The Secretary to Government,
Ministry of Home Affairs,
Room No.220, North Block,
New Delhi – 110 001.
2. Sardar Vallabhai Patel National Police Academy
Rep. by its Director,
Ministry of Home Affairs, Sivarampally,
Hyderabad – 500 052.
3. The Commissioner of Police,
Delhi.

....Respondents

(By Advocate : Sri V. Vinod Kumar, Sr. CGSC)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)

Through Video Conferencing:

Learned counsel for the parties present.



2. Learned counsel for the applicant has submitted a letter dated 18.02.2021 seeking permission to withdraw the O.A. Permission granted. O.A. is closed as withdrawn. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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